

MR. SPEAKER: You take your seat, I will reply to your question. I explained to you what was the wish of the House. In deference to the wish of the House I am taking up the matters which are mentioned in the Agenda. Now, you don't pay attention to what I am saying, you don't pay attention to what others are saying. Every time you get up and do this. It is very difficult for me to respect your will.

SHRI AMAL DATTA: I am not getting up every time. I am only saying that today I will not mention, (*Interruptions*).

MR. SPEAKER: Now, I cannot give a promise like that. This is not a contract like that to go on. You give proper notice, I will look into it.

SHRI AMAL DATTA: It is a very peculiar attitude being taken by the Chair. Sirtomorrow what is going to happen, will you not tell us today?

MR. SPEAKER: How can I tell you?

SHRI AMAL DATTA: Why will you not tell us?

MR. SPEAKER: There is no point in quarreling with the Chair. It is very unreasonable.

(*Interruptions*)\*

MR. SPEAKER: It is not going on record, what he is saying.

(*Interruptions*)\*

12.12 hrs

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[*English*]

THE DEPUTY MINISTER IN THE  
MINISTRY OF HUMAN RESOURCE  
DEVELOPMENT (DEPARTMENT OF

EDUCATION AND DEPARTMENT OF  
CULTURE) (KUMARISELJA): Sir, on behalf  
of Shri Arjun Singh, I beg to move for leave  
to introduce a Bill further to amend the  
Copyright Act, 1957.

MR. SPEAKER: The question is:

"That leave be granted to introduce  
a Bill further to amend the Copyright  
Act, 1957."

*The motion was adopted.*

KUMARI SELJA: I introduce the Bill.

12.13 hrs

**MATTERS UNDER RULE 377**

- (i) **Need to provide Certain  
Infrastructural facilities for  
fishery trade in Ratnagiri and  
Sindhudurg areas Maharashtra**

[*English*]

SHRI SUDHIR SAWANT (Rajapur): Sir,  
Ratnagiri and Sindhudurg are the most  
backward areas in the country. There is a  
long coast line and a large number of people  
depend on fishery. However, there exist no  
infrastructural facilities suitable for the fishery  
trade.

I would, therefore, request that the  
following steps be taken immediately:-

- (a) Construct fish landing harbours at Deogad, Sakhri Nata or Jaitapur in Rajapur Tehsil, Sarjokot in Malwan Tehsil and Venguria in Venguria Teshil.
- (b) Construct godowns for salt and other material at these places.
- (c) Provide rebate on Insurance premium for boats which are accident free.

\*Not recorded

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